

Title: Requests the Central Government to make a statement regarding salaries and amenities of the Extra-Departmental Employees of the Postal Department and need to implement the recommendations of the Justice Talwar Committee.

SHRI N.N. KRISHNADAS (PALAKKAD): Sir, I would like to raise a very important matter regarding extra-departmental postal employees ... (Interruptions) Yesterday the Minister for Communication made a statement before the House regarding their service matter and their amenities ... (Interruptions)

SHRI E. AHAMED : Sir, the US attacks on Iraq has to be condemned by the House ... (Interruptions)

SHRI TAPAN SIKDAR (DUMDUM): Sir, what is going on here? Please sit down ... (Interruptions)

SHRI E. AHAMED : Who are you to say so? ... (Interruptions)

MR. SPEAKER: Hon. Member, please take your seat.

... (Interruptions)

SHRI E. AHAMED : Sir, we cannot wait till the 5th ... (Interruptions)

MR. SPEAKER: Shri Ahmed, you are such a senior Member, please take your seat.

... (Interruptions)

MR. SPEAKER: Nothing, except what Shri Krishnadas says, will go on record.

(Interruptions)*

SHRI N.N. KRISHNADAS : Sir, yesterday, the hon. Minister for Communication made a statement before this House regarding the salaries and amenities of the Extra-Departmental employees of the Postal Department. But I am very sorry to say that it was a clear violation of the assurance given by the former Minister of Communication of this Government before this House.

Sir, even after 52 years of our Independence, more than three and a half lakh Extra-Departmental employees are working as bonded labourers in this country. It is a very shameful thing.

MR. SPEAKER: Shri Krishnadas, 45 Members have given notice to speak in the 'Zero Hour'. So, everybody will have two minutes each. Please understand that.

SHRI N.N. KRISHNADAS : Sir, when the employees of the Postal Department went on a strike and after the Minister had discussions with the representatives of the Postal Department he assured this House that this Government would implement the recommendations of the Justice Talwar Commission. But even after two to three months have elapsed after the assurance, the recommendations have not been implemented by the Government.

Sir, I would like to know from the hon. Minister whether the Government would implement the recommendations of the Justice Talwar Committee or not. I would like to urge upon the Government to immediately implement the recommendations of the Justice Talwar Commission and we would also like to have a response from the Government in the matter ... (Interruptions)

SHRI P.C. THOMAS (MUVATTUPUZHA): We want a response from the Government ... (Interruptions)

*m03

PROF. P.J. KURIEN (MAVELIKARA): Sir, we support him ... (Interruptions)

MR. SPEAKER: It is all right. Prof. A.K.Premajam, Shri P.C.Thomas and Prof. Kurien and others are supporting this cause.

Now, Shri Madan Prasad Jaiswal.

SHRI P.C. THOMAS : Sir, several Ministers are sitting here but not reacting. It means they are not at all serious about this issue. ...(Interruptions)

श्री चन्द्रमणि त्रिपाठी (रीवा): इसी पर मेरा प्रस्ताव भी है।

अध्यक्ष महोदय : आपको भी बुलाएंगे, आप बैठिये।

PROF. P.J. KURIEN : Sir, it is only a question of violation of an assurance given by the Minister. Therefore, the Government should react to it. Khuranaji is sitting here. Let him say whether this is violation of assurance or not. ...(interruptions)

*m04

श्री मदन लाल खुराना : मुझे ताज्जुब यह हो रहा है

... (व्यवधान)

आप बैठिये न। मैं देख रहा हूँ, मुझे मालूम है, आश्वासन भी मुझको मालूम है। ४५ साल तक आपने कभी उनकी मांगों को नहीं देखा, कभी गौर नहीं किया। इन्होंने कभी उनकी मांगों को पूरा नहीं किया, लेकिन आठ महीने के अन्दर आकर

... (व्यवधान)

MR. SPEAKER: You asked the Minister to react but when he is on his legs you are not allowing him to speak. It means you are not interested in a reply. This attitude is not good.

श्री मदन लाल खुराना : अध्यक्ष जी, यूनियन से जो बात हुई, उसके आधार पर एक ग्रुप ऑफ मिनिस्टर्स बैठा, उसकी विस्तार से चर्चा हुई और मैं कहना चाहता हूँ कि इस साल ५०० करोड़ रुपया उनका बढ़ाया गया है, ५०० करोड़ रुपया इस साल और हर साल

३०० करोड़ रुपया सरकारी कोष में से उनका जो बढ़ाया गया है, उससे उनको फायदा होने वाला है। उसके बाद भी उनकी कोई मांग है तो बातचीत की जा सकती है। आप मानिये कि ५० साल के बाद पहली बार उनकी मांगों को देखकर यह किया गया है और आप इस तरह से बात कर रहे हैं।

... (व्यवधान)

अध्यक्ष जी, कोई और बात रह गई है तो उसको बैठकर डिस्कस किया जा सकता है।

... (व्यवधान)